

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 20/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE PARTIES: Mr. Mukesh Gokal
V/s.
M/s. Contrex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Kajal M. Shah 1/b Dastur Kalambi	lawyer for Resp No. 2, 5 & 6 Ass	
2.	Aditiya Mehta 1/b Kalpana Joshi, AS	counsel for (Intervenor)	
3.	Asadali Masgoanwala 1/b Kartikeya & Asso.	Resp. No. 11	
4.	Arshav Sanghvi 1/b Jhampiani Verule and Associates	Lawyer for Petitioners	

Contd....2

ORDER

TCP No. 20/397-398/NCLT/MB/MAH/2015

Counsel for the Applicant and Respondents are present.

At request of the Applicant's Counsel, list this matter on **11.09.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)